

By Speed Post

# ELECTION COMMISSION OF INDIA

NirvachanSadan, Ashoka Road, New Delhi- 110001

No.56/Symbol//LET/ECI/PP/PPS-II/2020/Vol.-XI

Date: 1<sup>st</sup> October, 2020

To

The Chief Electoral Officer of,  
Bihar, Patna.

Sub: - General Elections to the Legislative Assembly of Bihar, 2020 Concession to candidates set up by registered unrecognized political parties- allotment of common symbol under Para 10B of the Election Symbols (Reservation and Allotment) Order, 1968- Regarding.

Sir,

I am directed to state that the application of Akhand Bhartiya Yuva Party, registered un-recognized political party for concession in the allotment of a common symbol to its candidates being set up at the forthcoming General Elections to the Legislative Assembly of Bihar 2020, under the provisions of Para 10B of the Election Symbols (Reservation and Allotment) Order, 1968, has been accepted by the Commission. Accordingly, the Commission has decided to extend the concession sought under Para 10B to candidates of these parties for the forthcoming General Elections to the Legislative Assembly of Bihar, 2020, in the constituencies mentioned as under: -

Sl. No.	Name of the Party	Name of Election(s)	No. of constituencies	Assembly	Common Symbol allotted.
1.	Akhand Bhartiya Yuva Party	Legislative Assembly of Bihar, 2020.	In 20 Assembly Constituencies in the State of <u>Bihar</u> as per Annexure BR-I.		<u>Wool &amp; Needle</u>


2. The Returning Officers may be directed to allot the common symbol mentioned above to the candidates set up by the aforesaid party, subject to fulfillment of the provisions of Para 13 of the Election Symbols (Reservation and Allotment) Order, 1968 relating to setting up of candidates by the party. It may also be noted that said common symbols allotted to the candidates of the above mentioned party, is not allotted by oversight to any other candidates in these constituencies. However, the said symbol shall be available for allotment as free symbol to other candidates in the constituencies where the aforesaid party does not actually set up its candidates.

3. In the event of the above said party failing to meet the requirement of the minimum number of candidates, as prescribed in Para 10B of the said Symbols Order, 1968, i.e., 5 % of total number of Assembly



Constituencies in the concerned State in case of Assembly election, then the said common symbol shall not be available to their candidates.

Yours faithfully,

  
(Dilip K. Varma)  
Secretary

Copy to: -

Sl. No	Name of the Party	Instructions
1.	The President, Akhand Bhartiya Yuva Party, 421/6, Block-B, Laxmi Vihar, Burari, New Delhi - 110084.	It is informed that the party and the candidates must comply with each of the provisions of Para 13 of the Election Symbols (Reservation and Allotment) Order, 1968.
2.	Secy (AKS).	
3.	East-I.	
4.	Guard File	



**Annexure-BR-I**

<b>Name of the Party</b>		<b>Akhand Bhartiya Yuva Party</b>	
<b>Common Symbol Allotted</b>		<b>Wool &amp; Needle</b>	
<b>Name of State</b>		<b>Bihar</b>	
<b>Sl. No. and names of Assembly Constituencies for which symbol has been allotted</b>			
<b>AC No.</b>	<b>Constituency Name</b>	<b>AC No.</b>	<b>Constituency Name</b>
7	Chanpatia	23	Riga
28	Sitamarhi	30	Belsand
115	Baniapur	120	Amnour
122	Sonepur	123	Hajipur
153	Gopalpur	155	Kahalgaoon
158	Nathnagar	166	Jamalpur
167	Suryagarha	168	Lakhisarai
181	Digha	186	Danapur
193	Barhara	194	Arrah
200	Buxar	221	Nabinagar
<b>Total</b>		<b>20 ACs</b>	

